

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 4084**  
**TO BE ANSWERED ON 30.03.2026**

**PAYMENTS TO MSMES BY CPSEs**

4084. SHRI MALLIKARJUN KHARGE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total value of pending payments owed to Micro, Small, and Medium Enterprises (MSMEs) by Central Public Sector Enterprises (CPSEs) and large corporations during the last three years, State-wise and CPSE-sector-wise;
- (b) the number of cases recorded on the MSME Samadhaan portal and the number resolved; and
- (c) the steps being taken to ensure timely payment compliance and reasons for such delay?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

- (a): The cumulative dues reported by Central Public Sector Enterprises (CPSEs) towards MSMEs on Samadhaan Portal till February 2026 were Rs. 21,137.88 crore, of which Rs. 18,731.45 crore has been reported as paid by CPSEs, resulting in pending dues of Rs. 2,406.46 crore. The details of dues reported by CPSEs, Ministry -wise, on Samadhaan Portal till February, 2026 are given at **Annexure**.
- (b): For filing and monitoring pending payment cases by Micro and Small Enterprises (MSEs) against buyers of goods and services, Government launched SAMADHAAN portal on 30.10.2017. The filed cases are referred to the MSEFC concerned for resolution of dispute between the MSE seller and the buyer as per relevant provision made under the applicable laws. As per the data available on SAMADHAAN portal, the applications filed by MSEs are 2,56,892. Of this, 1,60,743 cases have been decided by Micro and Small Enterprise Facilitation Councils (MSEFCs). Thus, the percentage of applications filed to the cases disposed off is approximately 62%.
- (c): Government has taken a number of steps to ensure timely payments to MSEs, including:
  - i. As per Section 15 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 payment to the MSEs is to be made within 45 days. Under the provisions of this Act, MSEFCs have been set up in the States/UTs to deal with cases of delayed payments of the MSEs.
  - ii. Government launched Online Dispute Resolution (ODR) portal on 27.06.2025 to strengthen the existing SAMADHAAN Portal, with the objective of ensuring speedy, cost-effective, and transparent resolution of delayed payment disputes involving MSE. All fresh cases related to delayed payments are filed by MSEs on the MSME ODR portal with effect from 15.10.2025. As on 10.03.2026, total 14,814 cases have been filed on this Portal, out of which 26 cases have been resolved.
  - iii. Introduction of a pre-litigation, dialogue-based mechanism under the ODR framework encourages voluntary mediation, conciliation or negotiation between the buyer and seller before the matter proceeds to formal adjudication by MSEFCs.
  - iv. Government vide notification S.O. 4845(E) dated 07.11.2024 has directed CPSEs and all companies with the turnover of Rs. 250 Crore or more to on-board the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.

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**Annexure**

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 4084 for answer on 30.03.2026.

<b>Ministry -wise dues reported by CPSEs on Samadhaan Portal till the end of month February, 2026</b>				
<b>S. No.</b>	<b>Name of Ministry</b>	<b>Cumulative dues reported towards MSMEs (in Rs. Crore.)</b>	<b>Amount Paid reported (in Rs. Crore.)</b>	<b>Total Pending dues reported (in Rs. Crore.)</b>
1	Ministry of Petroleum and Natural Gas	10,179.49	9,308.58	870.91
2	Ministry of Defence	5,300.82	5,251.81	49.01
3	Ministry of Power	1,088.88	919.14	169.73
4	Ministry of Steel	1,072.37	865.14	207.23
5	Ministry of Heavy Industries	1,001.90	952.25	49.65
6	Ministry of Coal	702.33	306.10	396.23
7	Ministry of Communications	411.50	109.33	302.17
8	Ministry of Atomic Energy	394.30	360.54	33.76
9	Ministry of Consumer Affairs, Food and Public Distribution	233.32	164.62	68.71
10	Ministry of Chemicals and Fertilizers	204.74	125.52	79.22
11	Ministry of Shipping	144.37	102.72	41.66
12	Ministry of Railways	86.09	83.04	3.05
13	Ministry of Tourism	84.22	20.72	63.50
14	Ministry of Electronics and Information Technology	66.99	40.66	26.33
15	Ministry of Mines	39.31	38.65	0.66
16	Ministry of Social Justice and Empowerment	30.09	26.25	3.84
17	Ministry of Finance	28.55	23.78	4.77
18	Ministry of Health and Family Welfare	20.47	11.20	9.27
19	Ministry of Information and Broadcasting	16.02	2.34	13.68
20	Ministry of Science and Technology	11.47	11.35	0.13
21	Ministry of Textiles	9.87	2.14	7.73
22	Ministry of Commerce and Industry and Industry	3.86	3.82	0.05
23	Ministry of Human Resource Development	3.31	0	3.31
24	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	2.20	0.45	1.75
25	Ministry of Housing and Urban Affairs	0.91	0.91	0
26	Ministry of New and Renewable Energy	0.12	0.12	0
27	Ministry of Space	0.11	0.11	0
28	Ministry of Civil Aviation	0.10	0	0.10
29	Ministry of Minority Affairs	0.09	0.09	0
30	Ministry of Agriculture and Farmers Welfare	0.06	0.06	0
31	Ministry of Micro, Small and Medium Enterprises	0.01	0	0.01
32	Ministry of Road Transport and Highways	0.01	0.01	0
	<b>Grand Total</b>	<b>21,137.88</b>	<b>18,731.45</b>	<b>2,406.46</b>